

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 304 OF 2018 &
IA NOS. 1276 & 1390 of 2018**

Dated : 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Spentex Industries Limited

.... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Ambuj Dixit

Counsel for the Respondent(s) : Mr. Alok Shankar for R.1

ORDER

Admit.

List the matter on **18.12.2018**. In the meantime, learned counsel for the respondents may file reply on or before 30.11.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 17.12.2018 with advance copy to the other side.

List the matter on **18.12.2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

js/kt